

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2178
ANSWERED ON:06.12.2006
FINANCIAL ASSISTANCE TO STATES
Gudhe Shri Anantrao;Kripalani Shri Srichand

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government has stopped financial assistance given for the construction of roads and their maintenance to various States for their failure to comply with the norms fixed for loading for carriage transports;
- (b) if so, the names of such States;
- (c) the reaction of these States in this regard;
- (d) whether the Union Government proposes to restore the financial assistance; and
- (e) if so, the time by which the assistance is likely to be restored?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) to (e) With a view of curb overloading, in the year 2003-04 Central grants for road construction was held back in respect of seven States viz. Haryana, Rajasthan, Uttar Pradesh, Gujarat, Madhya Pradesh, Chhattisgarh and Orissa who were issuing special token/passes for allowing plying of overloaded vehicles. Subsequently these States had withdrawn the relevant notifications in this regard following which funds for construction/maintenance of roads were released to them.